

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :24-03-2026

Date : 24.03.2026

| | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Deal. Sect. |
|-----|---------------------|--------------------|-----------------------|----------|--------------------|-----------------------|--------------|
| 026 | 24.03.2026 | ABLAPL-5650/2025 | SP SAMANTA | C.O. | | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | ABLAPL-1303/2026 | GR PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | ABLAPL-800/2026 | J BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | ABLAPL-491/2026 | SK MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | ABLAPL-253/2026 | PK BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | WP (C) - 8308/2026 | A K PANDA | C.O. | COURT NO. 1 | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CRLMC-921/2026 | S.K.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2026-03-26 | |
| 026 | 24.03.2026 | CRLMC-883/2026 | P.K.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | CRLMC-802/2026 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2026-03-30 | |
| 026 | 24.03.2026 | CMP-314/2026 | H.K.DASH | C.O. | COURT NO. 6 | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CMP-872/2025 | S.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-04-15 | |
| 026 | 24.03.2026 | CMP-485/2026 | K.C.PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRAN |
| 026 | 24.03.2026 | FAO-107/2026 | P.K.JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | FAO-109/2026 | P.K.JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | FAO-110/2026 | P.K.JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CONTC-6189/2025 | B.N.SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CRLREV-527/2025 | K.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-05-04 | |

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| 026 | 24.03.2026 | CMP-1666/2025 | P.K.MISHRA | C.O. | COURT NO. 23 | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | CMP-1964/2025 | P.K.DAS | C.O. | COURT NO. 23 | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CMP-453/2026 | J.K.MAHAPATRA | C.O. | COURT NO. 23 | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CMP-391/2026 | R.MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | CMP-1846/2025 | S.MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | CMP-1501/2025 | NIRANJAN PRASAD PATRA | C.O. | COURT NO. 23 | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | CRLA-1079/2025 | B.K.DAS | C.O. | COURT NO. 23 | Order Dtd. 2026-03-13 | |
| 026 | 24.03.2026 | FAO-393/2025 | D.K.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2026-03-17 | MISC APPE SEC. |
| 026 | 24.03.2026 | CRLMC-5046/2025 | S.SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CRLMC-3324/2025 | P.K.LENKA | C.O. | COURT NO. 23 | Order Dtd. 2026-03-20 | CRIM MISC |
| 026 | 24.03.2026 | CRLMC-344/2026 | A.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2026-03-13 | |
| 026 | 24.03.2026 | CRLMC-346/2026 | A.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2026-03-13 | |
| 026 | 24.03.2026 | CRLMP-286/2026 | A.B.MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2026-03-16 | |
| 026 | 24.03.2026 | RVWPET-226/2025 | P.K.DAS | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | CIVI REVI |
| 026 | 24.03.2026 | RVWPET-226/2025 | A.PATTANAİK | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | CIVI REVI |
| 026 | 24.03.2026 | RVWPET-168/2024 | P.K.DAS | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | CIVI REVI |
| 026 | 24.03.2026 | CRLMC-4274/2025 | P.R.SINGH | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | |
| 026 | 24.03.2026 | CRLMC-5526/2025 | P.K.NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | |
| 026 | 24.03.2026 | CRLMC-4969/2025 | G.C.JENA | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | |
| 026 | 24.03.2026 | CRLMC-4969/2025 | R.K.PANDA | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | |
| 026 | 24.03.2026 | CRLMC-1836/2025 | S.NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2026-02-27 | |
| 026 | 24.03.2026 | WP (C) - 23933/2025 | D K MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2026-03-19 | WRIT BRAN |

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| 026 | 24.03.2026 | WP (C) - 6067/2026 | B. R. SETH | C.O. | COURT NO. 6 | Order Dtd. 2026-04-20 | |
| 026 | 24.03.2026 | WP (C) - 13408/2025 | K SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 1436/2025 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 8449/2026 | A. K. PANDA | C.O. | COURT NO. 6 | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 6078/2026 | T K NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 3064/2026 | D. BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | WP (C) - 6183/2026 | T K NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | WP (C) - 6694/2026 | S K SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | WP (C) - 7980/2026 | B. R. SETH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-19 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | WP (C) - 6973/2026 | T K NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 8605/2026 | M. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-19 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | WP (C) - 8603/2026 | M. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | WP (C) - 6309/2026 | N. K. ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-26 | |
| 026 | 24.03.2026 | WP (C) - 8491/2026 | R. K. BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 8492/2026 | D. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | WP (C) - 8529/2026 | D. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 30526/2025 | P. K. JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-18 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | WP (C) - 3676/2026 | P. K. JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | WRIT BRAN (DIV |

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| 026 | 24.03.2026 | WP (C) - 2841/2026 | G. D. MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | WP (C) - 34717/2025 | S. MOHARANA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 34393/2025 | A. PATTANAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 33442/2025 | S. MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 34270/2025 | S. K. PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | WRIT BRAN |
| 026 | 24.03.2026 | SA- 121/1994 | L D SAHOO A | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | SECC APPE |
| 026 | 24.03.2026 | SA- 121/1994 | P BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | SECC APPE |
| 026 | 24.03.2026 | CMP- 1408/2024 | R K BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | CONTC- 677/2026 | AFRAAZ SUHAIL | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CMP- 212/2021 | S K SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-17 | WRIT BRAN |
| 026 | 24.03.2026 | MACA- 395/2023 | K MANDAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | MISC APPE SEC. |
| 026 | 24.03.2026 | MACA- 395/2023 | D C DEY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | MISC APPE SEC. |
| 026 | 24.03.2026 | CRLA- 359/2023 | H K MOHANTA | C.O. | COURT NO. 5 | Order Dtd. 2026-04-07 | CRIM APPE |
| 026 | 24.03.2026 | MACA- 274/2018 | N.K.ROUT | C.O. | COURT NO. 5 | Order Dtd. 2026-03-23 | MISC APPE SEC. |
| 026 | 24.03.2026 | MACA- 274/2018 | J.DEHURY | C.O. | COURT NO. 5 | Order Dtd. 2026-03-23 | MISC APPE SEC. |
| 026 | 24.03.2026 | BLAPL- 10927/2025 | MANAS RANJAN DHAL | C.O. | COURT NO. 5 | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | WP (C) - 575/2026 | B K PATI | C.O. | COURT NO. 9 | Order Dtd. 2026-05-04 | |
| 026 | 24.03.2026 | TRP (C) - 17/2026 | M R BARIK | C.O. | COURT NO. 9 | Order Dtd. 2026-03-20 | M.J. |
| 026 | 24.03.2026 | TRP (C) - 71/2026 | C SAMAL | C.O. | COURT NO. 9 | Order Dtd. 2026-04-27 | |
| 026 | 24.03.2026 | WP (C) - 12102/2023 | A MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2026-04-13 | WRIT BRAN |

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| 026 | 24.03.2026 | WP (C) - 8827/2026 | S MOHARANA | C.O. | COURT NO. 9 | Order Dtd. 2026-04-06 | |
| 026 | 24.03.2026 | TRP (C) - 69/2026 | T R DAS | C.O. | COURT NO. 9 | Order Dtd. 2026-04-20 | |
| 026 | 24.03.2026 | TRP (C) - 70/2026 | M R SAHOO | C.O. | COURT NO. 9 | Order Dtd. 2026-04-27 | |
| 026 | 24.03.2026 | CRLMC-2052/2025 | J. R. PUROHIT | C.O. | COURT NO. 9 | Order Dtd. 2026-02-27 | |
| 026 | 24.03.2026 | CRLREV-1072/2025 | H. K. MOHANTA | C.O. | COURT NO. 9 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 7946/2026 | N. SAHOO | C.O. | COURT NO. 9 | Order Dtd. 2026-03-23 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 36961/2025 | M. NAYAK | C.O. | COURT NO. 21 | Order Dtd. 2026-04-23 | |
| 026 | 24.03.2026 | WP (C) - 3615/2025 | P. K. JENA | C.O. | COURT NO. 21 | Order Dtd. 2026-03-18 | |
| 026 | 24.03.2026 | WP (C) - 31543/2025 | K.N.SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 9999-12-31 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 8418/2026 | G. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 8426/2026 | R. K. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-23 | WRIT BRAN |
| 026 | 24.03.2026 | CONTC-4160/2023 | H S DEO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-20 | CONT |
| 026 | 24.03.2026 | WP (C) - 10493/2024 | H. K. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-12 | WRIT BRAN |
| 026 | 24.03.2026 | CONTC-4160/2023 | M MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-20 | CONT |
| 026 | 24.03.2026 | WP (C) - 2043/2025 | KSHITISH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-23 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 36047/2025 | KSHITISH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 37067/2025 | N. MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 30939/2025 | J. LENKA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | ABLAPL-1346/2026 | SK MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-20 | |

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| 026 | 24.03.2026 | ABLAPL-1305/2026 | SK SUNDARA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CMP-127/2026 | B.P.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CONTC-5296/2025 | A.K.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CONTC-6239/2025 | N.C.SINHA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CMP-314/2026 | LAMBODAR ACHARI | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 8666/2026 | J. R. PUROHIT | C.O. | COURT NO. 1 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 25963/2021 | D.BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2026-04-09 | WRIT BRAN |
| 026 | 24.03.2026 | CRLMP-216/2026 | J.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CRLMP-335/2026 | M.R.BARIK | C.O. | COURT NO. 1 | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CRLMP-333/2026 | P.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CRLMP-340/2026 | H.K.PATRA | C.O. | COURT NO. 1 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | CRLREV-851/2025 | P.K.MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | ADMLS-6/2025 | S.BISWAL | C.O. | COURT NO. 8 | Order Dtd. 2026-02-18 | CIVIL REVI |
| 026 | 24.03.2026 | ADMLS-7/2025 | S.BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-18 | CIVIL REVI |
| 026 | 24.03.2026 | BLAPL-1380/2026 | G SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-10567/2025 | DP DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-231/2026 | MK SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | ABLAPL-731/2026 | PK MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-03-20 | BAIL |
| 026 | 24.03.2026 | WP (C) - 649/2026 | M. MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-04-13 | WRIT BRAN |
| 026 | 24.03.2026 | CONTC-1130/2026 | S.DEVI | C.O. | COURT NO. 17 | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | ABLAPL-905/2026 | CHINU SAHU | C.O. | COURT NO. 17 | Order Dtd. 2026-03-23 | |

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| 026 | 24.03.2026 | ABLAPL-1489/2026 | CHINU SAHU | C.O. | COURT NO. 17 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | ABLAPL-1172/2026 | CHINU SAHU | C.O. | COURT NO. 17 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | CRLA-923/2024 | B.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | WP (C) - 5259/2026 | P.JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 8313/2026 | A MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 9999-12-31 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 459/2025 | G SUNDARA | C.O. | COURT NO. 25 | Order Dtd. 2025-01-13 | |
| 026 | 24.03.2026 | CMP-516/2026 | B.R.SENAPATI | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-24/2026 | PK DASH | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | BLAPL-119/2026 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-122/2026 | AK JATI | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | BLAPL-270/2026 | KSHITISH | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-260/2026 | J PRADHAN | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-2133/2026 | SR SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-2135/2026 | SR SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | BLAPL-13859/2025 | G JAYASINGH | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 Judgement Dtd. 2026-03-23, | |
| 026 | 24.03.2026 | BLAPL-1770/2026 | R DAS | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | BLAPL-182/2026 | A MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - | S. BARIK | C.O. | COURT NO. 21 | Order Dtd. 2026-03-24 | |

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| | | 4444/2026 | | | | | |
| 026 | 24.03.2026 | RSA-40/2026 | PK PRADHAN | C.O. | COURT NO. 21 | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | EXP-23/2025 | J.SAHOO | C.O. | REGISTRAR (J) | Order Dtd. 2026-03-18 | |
| 026 | 24.03.2026 | CRLMC-2400/2025 | SATYABRATA SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CRLREV-206/2026 | J.KAMILA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 2149/2026 | NK ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-01-28 | |
| 026 | 24.03.2026 | BLAPL-162/2026 | S.CHOUDHURY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | CRLREV-39/2025 | N.SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-17 | |
| 026 | 24.03.2026 | WP (C) - 8297/2026 | P. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-18 | WRIT BRAN |
| 026 | 24.03.2026 | CRLREV-218/2026 | T R DAS | C.O. | COURT NO. 17 | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | WP (C) - 33018/2025 | AKASH KUMAR PATAJOSHI | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 11901/2024 | SHAKTI PRASAD PANDA | GENERAL | | Entire Document | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 540/2026 | AKASH KUMAR PATAJOSHI | GENERAL | | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | WP (C) - 7591/2026 | AMARESH KALASH | GENERAL | | Order Dtd. 2026-03-16 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 33283/2025 | K ROUT | GENERAL | | Vakalatnama | |
| 026 | 24.03.2026 | WP (C) - 33268/2025 | AKASH KUMAR PATAJOSHI | GENERAL | | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 9562/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 492/2026 | D. SIBESH KANTA ACHARY | GENERAL | | Order Dtd. 2026-01-30 | |
| 026 | 24.03.2026 | WP (C) - | SABYASACHI | GENERAL | | Entire Document | |

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| | | 15519/2010 | PANDA | | | | |
| 026 | 24.03.2026 | WP (C) - 540/2026 | AKASH KUMAR PATTAJOSHI | GENERAL | | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CRLREV-36/2026 | MANGULI NAYAK | GENERAL | | Order Dtd. 2026-03-16 | |
| 026 | 24.03.2026 | WP (C) - 33268/2025 | AKASH KUMAR PATTAJOSHI | GENERAL | | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 1289/2026 | PRAMOD RANJAN BEHERA | GENERAL | | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | CONTC-1595/2026 | MANAS RANJAN SAHOO | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | CONTC-1602/2026 | MANAS RANJAN SAHOO | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 5896/2026 | PRAMOD RANJAN BEHERA | GENERAL | | Order Dtd. 2026-03-23 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 21544/2025 | AKASH KUMAR PATTAJOSHI | GENERAL | | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | BLAPL-270/2026 | SATYAPADA SHARMA | GENERAL | | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 33018/2025 | AKASH KUMAR PATTAJOSHI | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | OJC-1241/2000 | SABYASACHI PANDA | GENERAL | | Entire Order | |
| 026 | 24.03.2026 | OJC-3995/2000 | SABYASACHI PANDA | GENERAL | | Entire Order | |
| 026 | 24.03.2026 | WP (C) - 6355/2010 | SABYASACHI PANDA | GENERAL | | Entire Order | |
| 026 | 24.03.2026 | OJC-4663/2000 | SABYASACHI PANDA | GENERAL | | Entire Order | |
| 026 | 24.03.2026 | CRLMC-775/2026 | RAKESH KUMAR DAS | GENERAL | | Entire Document | |
| 026 | 24.03.2026 | MATA-187/2022 | TRILOCHAN PANIGRAHI | GENERAL | | Order Dtd. 2026-03-18 | FIRS APPE |
| 026 | 24.03.2026 | BLAPL-317/2015 | PABITRA KUMAR PAIK | GENERAL | | Entire Document | |
| 026 | 24.03.2026 | FAO-674/2019 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2025-03-26 | MISC APPE SEC. |
| 026 | 24.03.2026 | CRLMP-206/2026 | RAJENDRA NARAYAN ROUT | GENERAL | | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - | BIDYADHAR | GENERAL | | Order Dtd. 2026-03-11 | WRIT |

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| | | 37056/2023 | PANDA | | | | BRAN (DIV BENC |
| 026 | 24.03.2026 | BLAPL- 506/2026 | DWIT DAVID PHILIP | GENERAL | | Order Dtd. 2026-03-10 | |
| 026 | 24.03.2026 | ABLAPL- 14645/2021 | DEBIDUTTA MOHAPATRA | GENERAL | | Order Dtd. 2022-09-19 | BAIL |
| 026 | 24.03.2026 | CRLREV- 187/2026 | HK BHOL | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | BLAPL- 263/2026 | MK PANI | GENERAL | | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | ABLAPL- 13930/2025 | MK PANI | GENERAL | | Order Dtd. 2026-03-23 | BAIL |
| 026 | 24.03.2026 | WP (C) - 11157/2003 | PK MOHANTY | GENERAL | | Order Dtd. 2019-09-11 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 13134/2017 | P BEHERA | GENERAL | | Order Dtd. 2024-04-30 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | CRLMC- 795/2026 | P BEHERA | GENERAL | | Order Dtd. 2026-03-16 | |
| 026 | 24.03.2026 | SA- 252/1989 | B K PANDA | GENERAL | | Decree | |
| 026 | 24.03.2026 | OJC- 18148/1997 | J LENKA | GENERAL | | Misc.caseCounter, Rejoinder, Entire Order, Petition With Annexures, | |
| 026 | 24.03.2026 | CRLMC- 209/2026 | PK DASH | GENERAL | | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 26391/2025 | AK MOHANTY | GENERAL | | Order Dtd. 2026-03-06 | WRIT BRAN |
| 026 | 24.03.2026 | ABLAPL- 4625/2025 | S N GAYA | GENERAL | | Order Dtd. 2026-03-19 | |
| 026 | 24.03.2026 | RSA- 31/2025 | DK MOHARANA | GENERAL | | Order Dtd. 2026-03-13 | SECC APPE |
| 026 | 24.03.2026 | TRP (C) - 33/2025 | P R SWAIN | GENERAL | | Order Dtd. 2026-03-18 | |
| 026 | 24.03.2026 | CRLMC- 5294/2015 | SUMAN MITRA | GENERAL | | Order Dtd. 2016-02-03 | |
| 026 | 24.03.2026 | WP (C) - 27519/2024 | SARAT KUMAR PRADHAN | GENERAL | | Order Dtd. 2024-11-19 | |
| 026 | 24.03.2026 | WP (C) - 7107/2026 | RAMAKRISHNA BISOI | GENERAL | | Order Dtd. 2026-03-12 | WRIT BRAN |

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| 026 | 24.03.2026 | WP (C) - 6185/2019 | T BAG | GENERAL | | Order Dtd. 2023-04-11 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | WP (C) - 6182/2019 | T BAG | GENERAL | | Order Dtd. 2023-04-11 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | WP (C) - 33302/2020 | T BAG | GENERAL | | Order Dtd. 2020-12-11 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | WP (C) - 3509/2026 | P K MISHRA | GENERAL | | Order Dtd. 2026-03-23 | WRIT BRAN |
| 026 | 24.03.2026 | OJC- 2725/1996 | S K NAYAK | GENERAL | | Order Dtd. 2024-02-13 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 14863/2025 | B K SWAIN | GENERAL | | Order Dtd. 2026-03-17 | WRIT BRAN |
| 026 | 24.03.2026 | ABLAPL- 491/2026 | S K MOHAPATRA | GENERAL | | Order Dtd. 2026-01-27 | |
| 026 | 24.03.2026 | OJC- 1654/2000 | D SAMAL | GENERAL | | Order Dtd. 2017-08-23 | |
| 026 | 24.03.2026 | CMP- 479/2026 | A SUNDARAY | GENERAL | | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | TRP (C) - 423/2025 | J.P.KAR | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | WP (C) - 6732/2026 | SP SAMANTA | GENERAL | | Order Dtd. 2026-03-24 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 3597/2026 | J.P.KAR | GENERAL | | Order Dtd. 2026-03-24 | WRIT BRAN |
| 026 | 24.03.2026 | CRLMC- 476/2026 | M PRADHAN | GENERAL | | Order Dtd. 2026-04-08 | |
| 026 | 24.03.2026 | CRLMC- 5190/2023 | SK BEHERA | GENERAL | | Order Dtd. 2026-02-20 | CRIM MISC |
| 026 | 24.03.2026 | CMP- 378/2026 | SS PRADHAN | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | CMP- 529/2026 | J.P.KAR | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | CONTC- 1329/2026 | SS PRADHAN | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | CONTC- 1329/2026 | A.SUNDARAY | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | MATA- | AK PRADHAN | GENERAL | | Order Dtd. 2013-09-25 | |

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| | | 89/2010 | | | | | |
| 026 | 24.03.2026 | WP (C) - 8722/2026 | S.DAS | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | ABLAPL- 1686/2026 | S DASH | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | WP (C) - 5957/2024 | S.PANI | GENERAL | | Order Dtd. 2026-03-06 | WRIT BRAN |
| 026 | 24.03.2026 | BLAPL- 13772/2025 | HK PATRA | GENERAL | | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 35200/2025 | G.R.NAYAK | GENERAL | | Order Dtd. 2025-12-10 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 35200/2025 | G.R.NAYAK | GENERAL | | PetitionAnnexure, | WRIT BRAN |
| 026 | 24.03.2026 | CRLA- 502/2024 | S.R.BARIK | GENERAL | | Order Dtd. 9999-12-31 | CRIM APPE |
| 026 | 24.03.2026 | ABLAPL- 1728/2026 | PARTHA SARATHI DAS | GENERAL | | Order Dtd. 2026-03-24 | BAIL |
| 026 | 24.03.2026 | ABLAPL- 1710/2026 | PARTHA SARATHI DAS | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | ABLAPL- 1715/2026 | PARTHA SARATHI DAS | GENERAL | | Order Dtd. 2026-03-24 | BAIL |
| 026 | 24.03.2026 | WP (C) - 2974/2025 | S.R.PATTANAİK | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | WP (C) - 5199/2025 | S.R.PATTANAİK | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | BLAPL- 302/2026 | HK BHOL | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | WP (C) - 5199/2025 | S.R.PATTANAİK | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | BLAPL- 10745/2025 | MK SWAIN | GENERAL | | Order Dtd. 2025-12-22 | BAIL |
| 026 | 24.03.2026 | WP (C) - 8526/2026 | S DASH | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 8144/2026 | S DASH | GENERAL | | Order Dtd. 2026-03-24 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 12462/2025 | C.R.NAYAK | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | WP (C) - 21857/2025 | BB RAY | GENERAL | | Order Dtd. 2026-02-23 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - | BK SWAIN | GENERAL | | Order Dtd. 2015-04-29 | |

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| | | 7833/2015 | | | | | |
| 026 | 24.03.2026 | OJC- 6414/1999 | L.K.SAHOO | GENERAL | | Judgement Dtd. 2026-03-06 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 7480/2026 | PC DAS | GENERAL | | Order Dtd. 2026-03-18 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 7231/2026 | SK BEHERA | GENERAL | | Order Dtd. 2026-03-09 | WRIT BRAN |
| 026 | 24.03.2026 | TRP (C) - 68/2026 | PARTHA SARATHI DAS | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 24610/2025 | PK MOHANTY | GENERAL | | Order Dtd. 2026-03-19 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | OJC- 2847/1991 | H K DASH | GENERAL | | Order Dtd. 1991-11-28 | |
| 026 | 24.03.2026 | WP (C) - 21857/2025 | BB RAY | GENERAL | | Order Dtd. 2026-02-23 | WRIT BRAN |
| 026 | 24.03.2026 | CMP- 218/2025 | B. K. PATI | GENERAL | | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | CMP- 549/2025 | B. K. PATI | GENERAL | | Order Dtd. 9999-12-31 | |
| 026 | 24.03.2026 | WP (C) - 6140/2024 | RABI NARAYAN BEHERA | GENERAL | | Order Dtd. 2024-03-20 | WRIT BRAN |
| 026 | 24.03.2026 | CRLA- 41/2026 | D. DASH | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | ABLAPL- 1692/2026 | BIJAY KUMAR BEHERA | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | CRLMC- 4825/2025 | S. DASH | GENERAL | | Order Dtd. 2026-04-08 | |
| 026 | 24.03.2026 | CONTC- 5296/2025 | MONOMOY BASU | GENERAL | | Order Dtd. 2026-03-20 | |
| 026 | 24.03.2026 | WP (C) - 29335/2025 | D. D. NAIK | GENERAL | | Order Dtd. 2026-03-24 | WRIT BRAN |
| 026 | 24.03.2026 | BLAPL- 1411/2026 | H. K. BHOL | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | WA- 851/2025 | P PANDA | GENERAL | | Order Dtd. 2026-03-18 | |
| 026 | 24.03.2026 | CRLREV- | S. MITRA | GENERAL | | Order Dtd. 2026-03-20 | |

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| | | 82/2026 | | | | | |
| 026 | 24.03.2026 | BLAPL-189/2026 | GHANASHYAMA MOHANTY | GENERAL | | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 16836/2024 | D. K. MOHANTY | GENERAL | | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | RSA-308/2025 | ARUN KUMAR JATI | GENERAL | | Order Dtd. 2026-09-09 | SECC APPE |
| 026 | 24.03.2026 | ABLAPL-133/2026 | H. K. BHOL | GENERAL | | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | WP (C) - 8170/2026 | S.C. SUNDARA | GENERAL | | Order Dtd. 2026-03-24 | WRIT BRAN |
| 026 | 24.03.2026 | CRLMP-203/2026 | R K BARIK | GENERAL | | Order Dtd. 2026-03-16 | |
| 026 | 24.03.2026 | WP (C) - 36025/2025 | R. K. MEHER | GENERAL | | Order Dtd. 2026-03-24 | WRIT BRAN |
| 026 | 24.03.2026 | ABLAPL-5100/2025 | SURYA KANTA SAHOO | GENERAL | | Order Dtd. 2025-07-17 | BAIL |
| 026 | 24.03.2026 | WP (C) - 36526/2025 | S. R. BARIK | GENERAL | | Order Dtd. 2026-03-20 | WRIT BRAN |
| 026 | 24.03.2026 | BLAPL-12457/2025 | P K DASH | GENERAL | | Order Dtd. 2026-02-26 | |
| 026 | 24.03.2026 | ABLAPL-1701/2026 | D. SAMAL | GENERAL | | Order Dtd. 2026-03-24 | |
| 026 | 24.03.2026 | BLAPL-12451/2025 | P K DASH | GENERAL | | Order Dtd. 2026-02-25 | BAIL |
| 026 | 24.03.2026 | ABLAPL-8252/2025 | S CHOUDHURI | GENERAL | | Order Dtd. 2025-10-29 | BAIL |
| 026 | 24.03.2026 | CRLMC-565/2026 | D. SAMAL | GENERAL | | Order Dtd. 2026-03-24 | CRIM MISC |
| 026 | 24.03.2026 | ABLAPL-6899/2024 | ASHOK KUMAR BEHERA | GENERAL | | Order Dtd. 2024-07-18 | |
| 026 | 24.03.2026 | WP (C) - 8647/2026 | M. K. NAYAK | GENERAL | | Order Dtd. 2026-05-08 | WRIT BRAN |
| 026 | 24.03.2026 | ABLAPL-1735/2026 | SARAT DASH | GENERAL | | Order Dtd. 2026-03-24 | BAIL |
| 026 | 24.03.2026 | ABLAPL-1713/2026 | SARAT DASH | GENERAL | | Order Dtd. 2026-03-24 | BAIL |
| 026 | 24.03.2026 | BLAPL-2434/2010 | D. SWAIN | GENERAL | | Order Dtd. 2010-03-18 | |
| 026 | 24.03.2026 | OJC-55/1982 | J. PRADHAN | GENERAL | | Order Dtd. 1989-05-04 | |

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| 026 | 24.03.2026 | WP (C) - 31318/2011 | R. K. SAHU | GENERAL | | Order Dtd. 2022-09-28 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | WA- 1934/2025 | P. K. JENA | GENERAL | | Order Dtd. 2026-03-23 | |
| 026 | 24.03.2026 | RPFAM- 48/2026 | S. K. SAHOO | GENERAL | | Order Dtd. 2026-04-13 | |
| 026 | 24.03.2026 | ABLAPL- 1709/2026 | S. K. MOHANTY | GENERAL | | Order Dtd. 2026-03-24 | BAIL |
| 026 | 24.03.2026 | WP (C) - 7972/2026 | S. K. SAHOO | GENERAL | | Order Dtd. 2026-03-18 | WRIT BRAN |
| 026 | 24.03.2026 | BLAPL- 12453/2025 | P. K. DASH | GENERAL | | Order Dtd. 2025-12-17 | |
| 026 | 24.03.2026 | BLAPL- 12260/2025 | P. K. DASH | GENERAL | | Order Dtd. 2025-12-16 | |
| 026 | 24.03.2026 | WP (C) - 8412/2023 | R. K. BARIK | GENERAL | | Order Dtd. 2026-03-19 | WRIT BRAN |
| 026 | 24.03.2026 | WP (C) - 6365/2026 | J. D. MUDULI | GENERAL | | Order Dtd. 2026-05-06 | WRIT BRAN (DIV BENC |
| 026 | 24.03.2026 | BLAPL- 1394/2026 | J. D. MUDULI | GENERAL | | Order Dtd. 2026-03-24 | BAIL |
| 026 | 24.03.2026 | WP (C) - 4332/2025 | S. DASH | GENERAL | | Order Dtd. 2026-03-24 | WRIT BRAN |

N I C (Software Team)